

Declaration of Assests and Liabilities

Year 2023-2024

I MD. SHAMIM AHMAD, son of LATE ABUL RASHID, aged 56 years,, belonging to Bihar Legislative Assembly Secretariat Service and Presently working as Deputy Secretary, Bihar Legislative Assembly Secretariat, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependatns*

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15/02/24

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	Spouse	Dependant1	Dependant2	Dependant3
No.	general action of state of the desired control of the second contr	to the plant of hereign space space	Name(s) Nargish Shamim	Faiz Ahmad Faiz	Nida Fatmi	
(1)	Cash	Rs7,000/-	Rs-3,000/-	NIL	NIL	NIL
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Bihar Vidhan Mandal Rs-13,25,537/-	S.B.I. A/C Rs-6,759/-	NIL	NIL	NIL
(111)	Bonds, Debentures, and Shares, in Companies	NIL	NIL	NIL	NIL	NIL
(IV)	Other financial institutions, Nss, Postal Savings, LIC Polices, etc	LIC Premium- RS.10,,586/- Per annum and Half Yearly 623 X 2=1246	NIL	NIL	NIL	NIL
(V)	Motor Vehicles (details of make, etc)	Moter Car BR- 01Pz -4571 M. Cycle RB1W -0641	NIL	NIL	NIL /	NIL
(VI)	Jewellery (give details of weight and value)	NIL	Gold 50 gm. Rs.2,45,000/ Sliver 100gm. Rs.73,000/-	NIL	NIL	NIL
(VII)	Other assets, such as values of claims / interests	Home Appl. Tv, Freeze & others	NIL	NIL	NIL	NIL

Note:- Value of Bonds / Shares / Depentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependent here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in Joint ownership indicating the extent of joint onwership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant1	Dependant2	Dependant3
(1)	Agricultural Land- Location(s) Survey number(s) Extent (Total measurment) Current market value	NIL	NIL	NIL	NIL	NIL
(11)	Non- Agricultural Land- Location(s) Survey number(s) Extent (Total measurment) Current market value	NIL	NIL	NIL.	NIL	NIL

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(111)	Builddings (Commerical & residential) location(s) Survey/ door number(s) Extent(Total measurment) Current market value	NIL	Plot No:- 1055HouseNo- 726H/2 Ward No- 05 Samarpura Rajabazar Patna	NIL	NIL	NIL
(IV)	Houses/Apartments, etc Location(s) Survey/door number(S) Extent(Total measurement current value	NIL	NIL	NIL	NIL	NIL
(V)	Others (Such as interest in	NIL	NIL	NIL	NIL	NIL
	Property)					

(2) I give below the details of my liabilities/ overdues to public financial institutions and government dues-(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/Financial Institution(s)/ Departments(s)	Amount outstanding on
(a)	(i) Loans from Bank	NIL	NIL
N. Cal	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a)dues to departments delaing with government accommodation	NIL	NIL
	(b)dues to departments delaing with supply of water	NIL STATE OF THE S	NIL
	(c)dues to departments delaing with supply of electricity	NIL	NIL
	(d)dues to departments delaing with telephone	NIL	NIL
	(e)dues to departments government transport (including aircraft an helicopter(s)	NIL .	NIL
	(f)Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge (Also indicate the		April 200 and an april
	assessment year upto which Income Tax return filed. Give also permanent Account Number(PAN)]	PAN-ACUPA3865F	
	(ii) Wealth Tax (Also indicate the assessment yeare upto which Wealth Tax return filed.]	NIL	NIL :
	(iii) Sales Tax [only in cases of proprietary business]	NIL	NIL
ENG.	(iv) Property Tax	NIL	NIL

C .Personal Details GPF/CPF/PRAN No.		PTS/BLA-189
Gender(M/F)	1 in 1	M
Date of Birth	:	1 5 1 1 1 9 6 7
Class/Group(A/B/C)	:	A
Cadre	i de Eur	Bihar Legislative Assembly Secretariat Serive

(Full Name e.g. B.A.S, Bihar Administrative Service B.S.S. Bihar Secretariat Service etc.)

Home District

PATNA

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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Designation:

Name of Employee: MD. SHAMIM AHMAD Deputy SECRETARY

Place: 13.02. 20ry Date:

Department:

BIHAR LEGISLATIVE ASSEMBLY

Note:Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in Prescribed format.